

ITEM NO.211

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).8150/2008

(From the judgement and order dated 11/01/2008 in CRLA No.464/2007 of The HIGH COURT OF BOMBAY)

DNYANESHWAR HAIBHAU KULAL

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for exemption from filing O.T., permission to file additional documents and office report)
(For final disposal)

Date: 17/09/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)

Ms. Minakshi Vij, AOR

For Respondent(s)

Mr. Mike P. Desai, Adv.
Mr. Sanjay Kharde, Adv.
Ms. Asha Gopalan Nair, AOR

UPON hearing counsel the Court made the following
O R D E R

List this matter after four weeks.

|(Chetan Kumar)
|Court Master

|(Juginder Kaur)
|Assistant Registrar